

**Improvements in the Working of Union Territories**

\*985. **Shri L. Achaw Singh:** Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that a senior officer of the Ministry of Home Affairs was deputed to all the Union Territories to see their functioning and to suggest ways and means for improvement;

(b) if so, whether the officer has submitted his report to the Government of India; and

(c) if so, the action taken thereon?

The Minister of Home Affairs (Pandit G. B. Pant): (a) to (c). As already stated in an answer to question, a senior officer of the Ministry of Home Affairs was appointed to go into the existing administrative arrangements in the Union Territories of Delhi, Himachal Pradesh, Manipur and Tripura, and suggest measures for improvement. He submitted his reports some time back which have since been under examination. In the case of Delhi, the scheme for the re-organisation of the administrative set-up has been finalised and brought into force with effect from December 1, 1958. It is further proposed to constitute separate cadres of the Indian Administrative Service/Indian Police Service and the corresponding State level services to serve jointly the needs of Delhi and Himachal Pradesh, the details of which are being worked out. Proposals for the reorganisation of the administrative set-up in the territories of Himachal Pradesh, Manipur and Tripura are also being taken in hand one by one.

**Delhi Polytechnic**

\*986. { **Shri D. C. Sharma:**  
**Pandit D. N. Tiwary:**

Will the Minister of Scientific Research and Cultural Affairs be pleased to refer to the reply given to Star-

red Question No. 1528 on the 24th September, 1958 and state:

(a) the progress made in the execution of plan for all round development of Delhi Polytechnic as finally approved; and

(b) the details of arrangements provided for instructional facilities for Degree Courses in Civil Engineering in the Polytechnic?

The Deputy Minister of Scientific Research and Cultural Affairs (Dr. M. M. Das): (a) and (b). A statement giving the required information is laid on the Table of the House. [See Appendix IV, annexure No. 10].

**All India Services Cadre for Union Territories**

\*987. { **Shri Harish Chandra Mathur:**  
**Shri Sarju Pandey:**

Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that all the Centrally administered areas will have a separate cadre of their own of All India Services;

(b) if so, the broad details of the scheme; and

(c) steps taken to give effect to the scheme?

The Minister of Home Affairs (Pandit G. B. Pant): (a) It has been decided to constitute joint I.A.S. and I.P.S. Cadres for Delhi and Himachal Pradesh alone for the present.

(b) and (c). The details of this scheme, e.g., initial Cadre strength, mode of recruitment, deputation and leave reserves etc. are being worked out.

**National Youth Centre, Delhi**

\*988. { **Shri B. C. Majhi:**  
**Shri Subodh Hanada:**

Will the Minister of Education be pleased to state:

(a) whether it is a fact that there is a proposal to develop a part of "the